

**GOVERNMENT OF INDIA
DEPARTMENT OF SPACE**

**LOK SABHA
STARRED QUESTION NO.368**

TO BE ANSWERED ON WEDNESDAY, MARCH 21, 2018

REHABILITATION OF FAMILIES

***368. DR. SHASHI THAROOR:**

Will the PRIME MINISTER be pleased to state:

- (a) the steps taken by the Government to rehabilitate the 400 families that were displaced due to the creation of the Vikram Sarabhai Space Centre;**
- (b) whether ISRO had promised to recommend special recruitment of local people or provide alternative housing facilities;**
- (c) if so, the details thereof;**
- (d) whether these promises have been acted upon; and**
- (e) if so, the details thereof and if not, the reasons therefor?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PG &
PENSIONS AND IN THE PRIME MINISTER'S OFFICE**

(DR. JITENDRA SINGH):

- (a) to (e) A Statement is laid on the Table of the House.**

**STATEMENT LAID ON THE TABLE OF THE LOK SABHA IN REPLY TO
STARRED QUESTION NO.368 REGARDING “REHABILITATION OF
FAMILIES” ASKED BY DR. SHASHI THAROOR FOR ANSWER ON
WEDNESDAY, MARCH 21, 2018.**

- (a) Rehabilitation is a subject matter of State, but ISRO has made ex-gratia payment to Kerala State Government as per procedure, for rehabilitation of the displaced families.**
- (b) ISRO has not promised any special recruitment and housing facility is a subject matter of State.**
- (c) Does not arise.**
- (d) ISRO has acted upon the commitment made.**
- (e) ISRO has acted upon its responsibilities by means of compensation and ex-gratia payment done through State and offered preferential consideration upto 3rd generation for the evicted families.**
